

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-29/2008

M/s. C.L. Precision Tools and Foundry (P) Ltd.

.. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 26.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Arun Saxena, Advocate  
Ms. Nalini, Advocate

For the Respondents :

ORDER

Learned Counsel for the parties are present.

At the request of the parties, the matter is adjourned to 27.10.2017.

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
26.9.2017